

water facilities, the quality and quantity aspects of available nearby water sources, and the approximate cost of providing piped water supply systems to such areas. It is also envisaged that an Engineering Report and an estimate for the most feasible scheme for each rural unit or group of villages would form part of the survey report.

The preliminary survey and assessment work has been completed in most of the States. Based on the data so far made available the cost of providing safe water supply to the rural population in the difficult and scarcity areas in the country would be roughly Rs. 630 crores.

कृत्रिम गुदों

589. डा० महादेव प्रसाद : क्या स्वास्थ्य तथा परिवार नियोजन मंत्री यह बताने की करेंगी कि :

(क) क्या सरकार का ध्यान इस और आकर्षित किया गया है कि ब्रिटेन में कृत्रिम गुदों बनाये जा रहे हैं तथा प्रयोग में लाये जा रहे हैं; और

(ख) यदि हां, तो क्या भारत में भी गुदों बनाने के बारे में सरकार का कार्यवाही करने का विचार है ?

स्वास्थ्य तथा परिवार नियोजन मंत्री (डा० सुशीला नायर) : (क) जहां तक सरकार को मालूम है कृत्रिम गुदों इक्के-दुक्के तैयार करने के प्रयास किये जा रहे हैं।

(ख) देश में कृत्रिम गुदों बनाने का प्रश्न विदेशों से उनके निर्माण के लिये अपेक्षित सामग्री की उपलब्धता पर निर्भर करता है और इसलिये देश में इन एककों के निर्माण का प्रश्न विदेशी स्रोतों की उपलब्धि पर ही निर्भर करेगा।

डा० बी० के० आर० बी० राव का ब्रिटेन का दौरा

590. डा० महादेव प्रसाद : क्या योजना तथा समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि योजना आयोग के सदस्य डा० बी० के० आर० बी० राव ने तकनीकी शिक्षा तथा उद्योग में व्यावहारिक अनुभव के बीच आवश्यक संबंध के बारे में अध्ययन करने के लिये जून, 1966 में ब्रिटेन का दौरा किया था;

(ख) यदि हां, तो क्या उन्होंने दौरे से लौटने पर योजना आयोग को कोई प्रतिवेदन प्रस्तुत किया है; और

(ग) यदि हां, तो प्रतिवेदन की मुख्य बातें क्या हैं ?

योजना तथा समाज कल्याण मंत्री (श्री अशोक मेहता) : (क) जी, हां।

(ख) शीघ्र ही एक प्रतिवेदन प्रस्तुत किये जाने की सम्भावना है।

(ग) प्रश्न नहीं उठता।

Indraprastha Power House

591. Shri D. D. Mantri:
Shri Ram Sewak Yadav:
Shri Madhu Limaye:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the flood water entered the Indraprastha Power House Duct in Delhi on the 27th June, 1966;

(b) if so, the damage caused thereby to the plant; and

(c) the action taken against those responsible therefor?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):
(a) Flood water entered the discharge duct of the Circulating Water System

of the Indraprastha Station Extension Project on the night of 23rd-24th June, 1966.

(b) No damage was caused to any structure, plant or equipment.

(c) This is being looked into.

Registration of Marriages

592. Shri D. D. Mantri: Will the Minister of Health and Family Planning be pleased to state:

(a) whether the Central Family Planning Board has suggested compulsory registration of marriages; and

(b) if so, the reasons thereof?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) and (b). No, Sir, but the Central Family Planning Council at its meeting held at Bangalore on the 27th and 28th June, 1966, considered a suggestion for registration of marriages and adopted the following Resolution:

"The Central Family Planning Council, considering that newly wed form an important group for family planning education and there is generally no satisfactory mechanism of readily locating the newly-wed, recommends that along with the improvement of registration of Births and Deaths, the system of registration of marriages may be popularised."

Income-tax Cases Pending in High Courts

593. Shri Rameshwar Tantia: Will the Minister of Finance be pleased to state:

(a) the total number of income-tax reference cases pending at present in the High Courts at the instance of the assesseees and the Income Tax Department; and

(b) the total number of cases settled during the years 1963, 1964 and 1965?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Information available with this Ministry relates to the position as on 31st March, 1966. According to this, the pendency on 31st March, 1966 was as under:

(i) Reference cases at the instance of the assesseees	1747
(ii) Reference cases at the instance of the Department	.. 1707
(iii) Total	.. 3454

(b) The total number of reference cases disposed of during the financial years 1963-64 and 1964-65 is available and is given below:

(i) 1963-64	698
(ii) 1964-65	712
(iii) Total	.. 1410

Smuggling Case in Calcutta Court

594. Shri C. K. Bhattacharyya: Will the Minister of Finance be pleased to state:

(a) whether his attention has been drawn to a case under the Customs Act in Calcutta in which the Chief Presidency Magistrate discharged the accused on the 29th June, 1966 because the Calcutta customs officer had not filed any complaint against them though the investigations had been started in December, 1965;

(b) whether the investigations were started following the seizure of watch and clock parts of foreign make valued at several lakhs of rupees which were alleged to have been imported as part of an all-India conspiracy; and

(c) whether the Central Bureau of Investigation is also investigating into this conspiracy?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Yes, Sir.

(b) Investigations were initiated on the basis of information that parts of watches and time pieces were being